## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO.	112	_/(MAH)/20
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CORAM:	Present:	SHRI B.S.V	. PRAKASH KUMAR MEMBER (J)			
		SHRI V.	NALLASENAPATHY MEMBER (T)			
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017						
NAME OF THE PARTIES: M/s.	Natwas	Parikh	Industries	Rt-LH.		
SECTION OF THE COMPAN Companies Act 1956/2013/I			OF THE			

DESIGNATION

## Common Order TCSP 112/230-232/NCLT/MB//MAH/2017 TCSP 113/230-232/NCLT/MB//MAH/2017 TCSP 114/230-232/NCLT/MB//MAH/2017

S. No.

NAME

At request of the parties, list this matter on 3.5.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRÁKASH KUMAR Member (Judicial)

SIGNATURE